Cuttack-Barang section is planned for completion during 2010-11. Existing lines from Cuttack-Bhubaneswar to Puri are electrified.

Dividend from public sector undertakings

3486. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for not getting the dividend from seven public sector undertakings special purpose vehicle joint ventures even though Railway has invested 958 crores for a long time; and

(b) in other seven public sector undertakings the dividend is only Rs. 268.46 crores till 2008 and 2009 although the investment of Railway is Rs. 5407.57 crores even though these companies are not facing any competition for getting the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Out of seven Central Public Sector Enterprises (CPSEs), there are loss making companies hence not paying dividend, these are expected to become profit making shortly. Remaining four are project development/implementation companies having no business income, hence not paying dividend.

(b) Out of the seven SPSEs referred, six have paid dividend in terms of the guidelines of Ministry of Finance, only exception being Rail Vikas Nigam Limited. The total investment includes financing cost of Rs. 4522.62 crore (*i.e.* 83.63% of the total investment) of railway projects given to Rail Vikas Nigam Limited as equity. As and when the assets, for which financing has been done, are commissioned and transferred to Indian Railways, consequent to that, corresponding amount of equity would also get reduced. Most of these companies earn their business through competitive bidding.

Special railway safety surcharge

3487. DR. K.P. RAMALINGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has been levying special railway safety surcharge ranging between Rs. 2 and 100 per traveller;

(b) if so, the details thereof; and

(c) the projects undertaken under the safety fund for the last three years and the total cost of those projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Yes, Sir. Safety surcharge was levied from 1st October, 2001 to 31st March, 2007. The details are as under:--

	Upto 500 kms.	Beyond 500 kms.	
	1	2	
	Single journey ticket		
Second (Ordy)	1	1	

	1	2
Second (M/E)	2	2
Sleeper	10	20
AC Chair Car	20	40
First	20	40
AC 3-tier	30	60
AC 2-tier	40	80
1st-AC/Executive	50	100
	Monthly Season ticket (MST)	
First class	20	_
Second class	10	_
	Quarterly Season ticket (QST)	
First class	60	_
Second class	30	—

(c) The Special Railway Safety Fund (SRSF) was closed on 31.03.2008. There are no expenses under SRSF during 2008-09 and 2009-10, and current year. The projects pertaining to Track, Bridges, Rolling Stock and Signalling were under taken under SRSF. Total expenditure upto 31.3.2008 was Rs. 16,317.64 crores.

Performance of IRCTC

3488. SHRI KANJIBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether IRCTC is earning profit;
- (b) if so, the amount of profit earned during last three financial years; and
- (c) if not, the reasons therefor?

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) Details of the profit made during last three financial years are as follows:--

			(Rs. in crore
	2007-08	2008-09	2009-10
			Provisional
Net Profit	20.75	46.50	63.05

(c) Does not arise.